

**SECTION 35AC, READ WITH EXPLANATION (b) THERETO, OF THE INCOME-TAX ACT, 1961 - ELIGIBLE PROJECTS OR SCHEMES, EXPENDITURE ON - NOTIFIED ELIGIBLE PROJECTS OR SCHEMES - ISKCON FOOD RELIEF FOUNDATION, MUMBAI**

**NOTIFICATION NO.46/2015 [F.NO.V.27015/3/2014-SO(NAT.COM)]/SO 97(E), DATED 6-1-2015**

Whereas by notification of the Government of India in the Ministry of Finance (Department of Revenue) number S.O.708(E), dated the 25th May, 2005, issued under clause (b) of the *Explanation* to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government had notified at serial number 17, "Providing mid-day meal to 50,000 school-students in Delhi" by "Iskcon Food Relief Foundation', Hare Krishna Land, Juhu, Mumbai - 400049", as an eligible project or scheme, at the estimated cost of Rs. 3.64 crore for a period of three years beginning with financial year 2005-2006; which was extended further *vide* notification number S.O. 1312(E), dated 4th June, 2008 for a period of three years beginning with financial year 2008-09; and which was further extended *vide* notification number S.O. 1374(E), dated 14.6.2011 for three years ending with financial year 2013-14;

And whereas by notification number S.O. 1312(E) dated 4th June, 2008 the estimated cost was enhanced from Rs.3.64 crore to Rs. 1073.11 lakh; and which was further enhanced *vide* notification number S.O. 1374(E), dated 14.6.2011 from Rs. 1073.11 lakh to Rs.27.16 crore;

And whereas the said project or scheme is likely to extend beyond nine years;

And, whereas, the National Committee for the Promotion of Social and Economic Welfare, being satisfied that the said project or scheme is being executed properly, made a further recommendation under sub-rule (5) of rule 11M of the Income-tax Rules, 1962 for extending the said project or scheme for a further period of three years.

Now, therefore, the Central Government, in exercise of the powers conferred by sub-section (1) read with clause (b) of the *Explanation* to section 35AC, of the Income-tax Act, 1961 (43 of 1961), hereby notifies the scheme or project "Providing mid-day meal to 50,000 school-students in Delhi", which is being carried out by "Iskcon Food Relief Foundation, Hare Krishna Land, Juhu, Mumbai - 400049", without any change in the approved cost of Rs.27.16 crore, for a further period of three years commencing with financial years 2014-15, i.e., 2014-15, 2015-16 and 2016-17.

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